

Measures Adopted to check Floods and Storing of Rain Water in Bihar and Rajasthan

4997. **SHRI ABDUL GHANI DAR :**
Will the Minister of **FOOD AND AGRICULTURE** be pleased to state :

(a) whether during the last three years upto 31st October 1970, Government failed to check the increase in floods which has been continuously ruining crops worth so many hundred crores ; and

(b) whether drought in Bihar and Rajasthan can be ended by storing rain water and supplying it through canals to many areas ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The damage due to floods varies from year to year depending on the magnitude of floods in different parts of the country. Even though there has been more damage in last three years, it cannot be concluded that it is on the increase. Since 1954, measures such as construction of storage reservoirs, embankments, drainage channels, etc. have been undertaken to give protection against damage from floods and drainage congestion. These measures have benefited an area of 59 lakh hectares upto the beginning of the Fourth Plan. Such protective measures are being continued in the Fourth Plan.

(b) During the Plans, the State Governments have undertaken schemes for storing rain water and its utilisation for irrigation according to availability of resources as a part of Soil Conservation and Minor Irrigation Schemes. They have also a number of similar new schemes. When these are implemented the problem of drought will be tackled to a great extent.

Indian Coffee Workers' Cooperative Society Ltd., Delhi

4998. **SHRI C. K. CHAKRAPANI :**
SHRI VISWANATHA MENON :

Will the Minister of **FOOD AND AGRICULTURE** be pleased to state :

(a) the total membership of the Indian Coffee Workers' Co-operative Society Limited, Delhi ;

(b) whether the workers who have been working for more than five years, are entitled to get the membership ;

(c) if so, how many workers, who have completed five year term, are still out of the membership ;

(d) the reason for the same ; and

(e) whether Government propose to instruct to give the membership to all the workers who have already completed five-year period ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI JAGANNATH PAHADIA) : (a) 227

(b) Yes Sir,

(c) 105

(d) Only 16 employees out of 105 have submitted written applications, which are under consideration of the Society.

(e) In view of the position indicated in part (d) above, the question of issuing instructions does not arise.

Strike by Workers of Hindustan Motors Limited, Uttarapara, West Bengal

4999. **SHRI MOHAMMAD ISMAIL :**
Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) whether workers of the Hindustan Motors Limited, Uttarapara (West Bengal) resorted to a work-to-rule strike recently ;

(b) if so, the main demands of the workers ;

(c) whether 27 workers had been retrenched from the Hindustan Motors Company recently ; and